

**IN THE INCOME TAX APPELLATE TRIBUNAL  
COCHIN BENCH, COCHIN**

**Before Shri Chandra Poojari, AM & Shri George George K, JM**

ITA No.306/Coch/2014 : Asst.Year 2006-2007  
ITA No.307/Coch/2014 : Asst.Year 2007-2008  
ITA No.308/Coch/2014 : Asst.Year 2006-2007  
ITA No.309/Coch/2014 : Asst.Year 2008-2009

The Dy.Commissioner of Income-tax, Circle 1(2) Kochi.	Vs.	M/s.Kerafibertex International Pvt. Ltd. 53-57, Kinfra EPIP, KusumagiriP.O. Kakkanad Kochi – 682 030. <b>PAN : AABCK4613P.</b>
(Appellant)		(Respondent)

Appellant by : Sri.Mritunjaya Sharma, Sr.DR  
Respondent by : Sri.Abhay Ferdinard, Advocate

Date of Hearing : 03.03.2020	Date of Pronouncement : 03.03.2020
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**ORDER**

**Per George George K, JM**

At the time of hearing before us, the learned Departmental Representative, by placing a letter dated 5<sup>th</sup> December, 2019, requested for permission to withdraw the appeals filed by the Revenue. The learned AR did not raise any objection for the same. We, therefore, permit the Revenue to withdraw its appeals.

2. In the result, the appeals filed by the Revenue are dismissed.

Order pronounced on this 03<sup>rd</sup> day of March, 2020.

Sd/-  
**(Chandra Poojari)**  
**ACCOUNTANT MEMBER**

Sd/-  
**(George George K)**  
**JUDICIAL MEMBER**

Cochin ; Dated : 03<sup>rd</sup> March, 2020.  
Devadas G\*

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A)-II, Kochi.
4. The CIT, Kochi.
5. DR, ITAT, Cochin
6. Guard file.

BY ORDER,

(Asstt. Registrar)  
**ITAT, Cochin**